## Notification of the Ministry of Law, Justice and Company Affairs

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI): Sir, I lay on the Table under Section 30-B of the Chartered Accountants Act, 1949, a copy each (in English and Hindi) of the following notifications of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs):-

- (i) No.1-CA(7)/44/99 dated 26.2.2000 publishing the Chartered Accountants (Second Amendment) Regulations, 2000.
- (ii) No. 1-CA(7)/45/99 dated 26.2.2000 publishing the Chartered Accountants (Amendment) Regulations, 2000. [Placed in Library. See No. LT 1833/00]

## Memorandum of Understanding between GoI and Water and Power Consultancy Services Limited. 2000-2001

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): Sir I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and the Water and Power Consultancy Services (India) Limited for the year 2000-2001. [Placed in Library. See No. LT 1781/00]

- I. Notification of the Ministry of Surface Transport.
- II. Report and Accounts (1997-98) for National Highways Authority of India and related papers.
- III. Report and Accounts (1997-98) of IRCCL and related papers
- IV. Report and Accounts (1998-99) of different Port Trusts and related papers.
- V. Memorandum of Understanding 2000-2001 between GoI and Cochin Shipyard Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): Sir, I lay on the Table-